

OFFICE ORDER

In compliance of the instructions contained in the Notification dated 23.05.2020 issued by the Hon'ble High Court of Punjab & Haryana vide Endst. bearing No. 618-Spl.Genl./XVII.3 dated 23.05.2020 and in view of the prevailing situation arising due to outbreak of Novel Coronavirus (COVID-19) and also in continuation of this office order dated 17.05.2020 bearing Endst. No. 1245 dated 17.05.2020, the following directions are, hereby, issued to all concerned for information & strict compliance :

1. **The undersigned** shall attend all the urgent Civil and Criminal matters pertaining to the Sessions Court of this Sessions Division during the period from **01.06.2020 to 07.06.2020 & 15.06.2020 to 21.06.2020.**
2. **Sh. Avtar Singh, Additional District & Sessions Judge, Pathankot** shall attend all the urgent Civil and Criminal matters pertaining to the Sessions Court of this Sessions Division during the period from **08.06.2020 to 14.06.2020 & 22.06.2020 to 30.06.2020.**
3. The following Civil Judges – cum – Judicial Magistrates shall attend all the urgent Civil and Criminal matters pertaining to all the Courts of Civil Judges – cum – Judicial Magistrates, Pathankot during the period from **01.06.2020 to 30.06.2020**, as per the duty roster given below :

Sr. No.	Name of the Officers	Period of duty
1.	Sh. Parinder Singh, Civil Judge (Senior Division) Pathankot.	01.06.2020 to 05.06.2020
2.	Ms. Radhika Likhi, CJJD/JMIC, Pathankot.	06.06.2020 to 10.06.2020
3.	Sh. Hem Amrit Mahi, ACJ(SD)/JMIC, Pathankot	11.06.2020 to 15.06.2020
4.	Sh. Karan Aggarwal, CJJD/JMIC, Pathankot.	16.06.2020 to 20.06.2020
5.	Sh. Kamaldeep Singh, Chief Judicial Magistrate, Pathankot.	21.06.2020 to 25.06.2020

6.	Sh. Rajinderpal Singh Gill, CJD/JMIC, Pathankot.	26.06.2020 to 30.06.2020
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4. The above-said Judicial Officers (on duty) are directed to call the minimum supporting staff so required on rotation basis. The remaining officers as well as the staff shall work from Home during the period from 01.06.2020 to 30.06.2020 and **shall not leave the station** without prior permission of the undersigned. Further they will also make themselves available immediately as and when their services are required.
5. All the proceedings should be conducted by video conferencing. The System Officer / System Assistant(s) shall ensure proper functioning of the video conferencing facility.
6. In case, any of the Duty Judge is not available for duty, for any reason, then it shall be his own responsibility to make prior and alternative arrangement with other Judicial Officer, for performing his duty, under intimation to this office.
7. The Judicial Officers (on duty) are required to send the files of decided and pending cases entertained during the said period (i.e. from 01.06.2020 to 30.06.2020) to Suvidha Centre of this Court, for entering the same in CIS and for further entrustment / uploading.

Dated: 29.06.2020

District & Sessions Judge,
Pathankot.

OFFICE OF THE DISTRICT & SESSIONS JUDGE, PATHANKOT.

Endst No. 1285 / Dated 29-05-2020

Copy forwarded to The Registrar General, Hon'ble High Court of Punjab and Haryana, Chandigarh for information, please.

Copy forwarded for information and necessary action to :

1. All the Judicial Officers working in the Pathankot Sessions Division.

PHOTOCOPY ATTESTED
Addl. ENGLISH CLERK
20-05-2020

2. The District Attorney, Pathankot.
3. The President, District Bar Association, Pathankot.

System Officer/System Assistant(s) to note. The contact numbers of Superintendent and System Officer be also uploaded on the official website of this Sessions Division.

**District & Sessions Judge,
Pathankot.**

HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

NOTIFICATION

No. 616-Spl. Genl./XVII.3(6-G), dated, Chandigarh the 23rd May, 2020

It is hereby notified for general information that the ensuing summer vacations in the High Court of Punjab and Haryana at Chandigarh from 01.06.2020 to 26.06.2020 (both days inclusive) stands cancelled and the Court will function with the continuation of present arrangement of filing, listing and hearing of the cases through video conferencing, subject to the roster being prepared by Hon'ble the Chief Justice.

It is further notified that the ensuing summer vacations in the Subordinate Courts in the States of Punjab, Haryana and UT, Chandigarh from 01.06.2020 to 30.06.2020 (both days inclusive) also stands cancelled and the Courts will function with the continuation of present arrangement of hearing of cases.

BY ORDER OF HON'BLE THE CHIEF JUSTICE AND JUDGES

Swaran Lal
Assistant Registrar (General)
for Registrar General

Endst. No. 617-Spl. Genl./XVII.3, dated 23rd May, 2020

Copy forwarded for information to:-

1. The Advisor to the Administrator, U.T., Chandigarh.
2. The Chief Secretary to Government of Punjab, Chandigarh.
3. The Chief Secretary to Government of Haryana, Chandigarh.
4. The Home Secretary to Government of Punjab, Chandigarh.
5. The Home Secretary to Government of Haryana, Chandigarh.
6. The Home Secretary, Chandigarh Administration, Chandigarh.
7. The Joint Secretary to Government of India, Ministry of Law & Justice, Department of Justice, Jaisalmer House, Man Singh Road, New Delhi.
8. The Registrar, Hon'ble Supreme Court of India, New Delhi.
9. The Registrar General, All the Hon'ble High Courts.
10. The Advocate General, Punjab, Chandigarh.
11. The Advocate General, Haryana, Chandigarh.
12. The Accountant General, (A&E), Punjab, Haryana at Chandigarh.
13. The Accountant General, (Audit), Punjab, Haryana at Chandigarh.
14. The Accountant General, (A&E) and (Audit), Chandigarh.
15. The Secretary, Bar Council, Punjab and Haryana High Court, Chandigarh.
16. The Secretary, Bar Association, Punjab and Haryana High Court, Chandigarh.
17. The Official Liquidator attached to the High Court, Corporate Bhawan, Second Floor, Sector 27-B, Madhya Marg, Chandigarh.
18. The Registrar, Railway Claims Tribunal, Kendriya Sadak, 4th Floor, Sector 9-A, Chandigarh.
19. The President, Sikh Gurudwara Tribunal, Chandigarh.
20. The General Manager, Punjab Roadways/Haryana Roadways/P.R.T.C. and C.T.U., Chandigarh.

Swaran Lal
Assistant Registrar (General)
for Registrar General

Contd.....2.

Endst. No. 618-Spl. Genl./XVII.3, dated 23rd May, 2020

Copy forwarded for information and necessary action to :-

Email

1. All the District & Sessions Judges in the States of Punjab, Haryana & Chandigarh.
2. The Director Administration, Chandigarh Judicial Academy, Sector 43-D, Chandigarh.
3. The Member Secretary, Punjab Legal Services Authority, SAS Nagar.
4. The Member Secretary, Haryana State Legal Services Authority, Sector 14, Panchkula.
5. The Member Secretary, Legal Services Authority, U.T., Chandigarh.

J. Huson
Assistant Registrar (General)
for Registrar General

Endst. No. 619-Spl. Genl./XVII.3, dated 23rd May, 2020

Copy forwarded to :-

Speed Post

1. The Controller of Printing & Stationery, U.T., Chandigarh.
2. The Controller of Printing & Stationery, Haryana, Chandigarh, with the request that the notification be published in the official Gazettes of their state/U.T.

Uploaded

3. The Controller of Printing & Stationery, Punjab, S.A.S. Nagar, Mohali.
- The notification has been uploaded on the web portal of Punjab Government.

J. Huson
Assistant Registrar (General)
for Registrar General

Endst. No. 620-Spl. Genl./XVII.3, dated 23rd May, 2020

Copy forwarded to the following :-

1. The Chief Editor, The Tribune, Chandigarh.
 2. The Chief Editor, Indian Express, Plot No. C-5, Institutional Area, Sector 6, Panchkula-134 109.
 3. The Chief Editor, Punjab Kesri, Chandigarh.
 4. The Chief Editor, Daily Ajit, Jalandhar.
- with the request that the said notification may be published in their newspapers for the information of general public.

J. Huson
Assistant Registrar (General)
for Registrar General

Endst. No. 621-Spl. Genl./XVII.3, dated 23rd May, 2020

Copy forwarded/uploaded on ISHiCo for information of :-

1. The Joint Registrar-cum-Principal Secretary (Admn.) to Hon'ble the Chief Justice.
2. The Special Secretaries/Secretaries/Court Secretaries/Readers to all the Hon'ble Judges and Lok Adalats;
3. The Secretary to the Registrar General;
4. The Private Secretary to the Registrar, Vigilance;
5. The Private Secretary/Stenographer/Steno to the Registrars/O.S.D.'s;
6. The Stenographer/Steno's to all the Joint Registrars/Coordinator, Chandigarh Arbitration Centre/Deputy Registrars and Assistant Registrars;
7. All the Superintendents / Branch In-charges/Section In-charges of the Punjab and Haryana High Court, Chandigarh.

J. Huson
Assistant Registrar (General)
for Registrar General